

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati, the 17th November, 2015

No. HC.VII-167/2014/5197/A ### Shri Atoka Achumi, Civil Judge (Jr. Divn.)-cum-JMFC, Zunheboto, Nagaland is **exempted** from attending the **Conference on Judicial Professionalism, organized by the Gauhati High Court, Aizawl Bench in association with NEJOTI on 21.11.2015 at Aizawl Club, Aizawl.**

Further, Smti Arpita Kar, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati is **nominated** to attend the aforesaid Conference in place of Shri Atoka Achumi.

The nominated Officer is to report at the venue on 21.11.2015 at 09:00 A.M. positively.

The details of the Conference will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/5198 - 5214/A dated 17.11.2015

Copy forwarded for information and necessary action to:

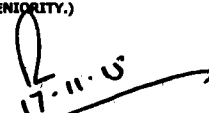
1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167/2014/4941/A, dated 05th November, 2015).
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) she will be entitled to T.A. & D.A. as admissible under the Rules.
4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action (in reference to the Notification No. HC.VII-167/2014/4941/A, dated 05th November, 2015).
5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati. **He is requested to inform the concerned Judicial Officer of his District accordingly.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima. **She is requested to inform the concerned officer accordingly.**
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

10. The Joint Registrar, Judl. / PM & P., Gauhati High Court, Guwahati
11. Shri Atoka Achumi, Civil Judge (Jr. Divn.)-cum-JMFC, Zunheboto, Nagaland
12. Smti Arpita Kar, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati

The nominated officer is requested to send her travel plans by e-mail to aizawlghc@gmail.com or by Fax (0389 – 2341453) immediately. She is requested to visit the website of the Aizawl Bench, Gauhati High Court for the accommodation details etc. which will be uploaded in due course.

13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM